



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi

Website : www.rbi.org.in

ई-मेल/email: helpdoc@rbi.org.in

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

Department of Communication, Central Office, S.B.S.Marg, Mumbai-400001

फोन/Phone: 022- 22660502

December 24, 2019

**Directions under Section 35 A of the Banking Regulation Act, 1949 (AACs) –
Shri Anand Co-operative Bank Ltd., Chinchawad, Pune, Maharashtra**

Shri Anand Co-operative Bank Ltd., Chinchawad, Pune, Maharashtra, was placed under directions from close of business on June 25, 2019, vide Directive No. DCBS.CO.BSD-I/D-16/12.22.474/2018-19 dated June 21, 2019, for a period of six months.

2. It is hereby notified for the information of the public that, the Reserve Bank of India, in exercise of powers vested in it under sub-section (1) of Section 35 A read with Section 56 of the Banking Regulation Act, 1949, hereby directs that the Directive DCBS.CO.BSD-I/D-16/12.22.474/2018-19 dated June 21, 2019, issued to the above bank, which was valid upto December 24, 2019, shall continue to apply to the bank for a further period of three months from December 25, 2019 to March 24, 2020 vide Directive DOR.CO.AID./No.D-44/12.22.474/2019-20 dated December 23, 2019, subject to review.

3. Other terms and conditions of the directive under reference shall remain unchanged. A copy of the directive dated December 23, 2019 notifying the above extension is displayed at the bank's premises for the perusal of public.

4. The aforesaid extension and/or modification by the Reserve Bank of India should not *per-se* be construed to imply that Reserve Bank of India is satisfied of substantive improvement in the financial position of the bank.

Press Release: 2019-2020/1507

(Yogesh Dayal)
Chief General Manager